

Rajasthan State Legal Services Authority Rajasthan High Court Old Campus, Jaipur Bench, Jaipur

(Phone: 0141-2227481, 2227555, Fax- 2227602, Toll Free Help Line 9928900900) (Website- www.rlsa.gov.in Email Address rj-slsa@nic.in, rslsajp@gmail.com)

## Cause List Date 05.08.2019

S. No.	Name of Mediator	Cause List Date 05.08.201	Petitioner	Respondent
1	Ms. Archana Mishra, Director, RSLSA	S.B. Civil Transfer Application No. 4/2019 Suman Vs. Yogesh Kumar	Advocate Ripudaman Singh Naruka	Advocate Amit Poonia
2	Sh. Ajeet Bhandari, Advocate	D.B. Civil Misc. Appeal No. 1180/2019 Kamna Shekhawat Vs. Kuldeep Singh Gaur	Sanjay Rahar	Bharti Sharma
3	Smt. Pramila Acharya, Advocate	S.B. Civil First Appeal No. 87/2015 Kajod Mal Sharma Vs. Village Panchyat Chaareda and Ors.	Nawal Singh Sikarwar	Dr. P.C. Jain
	Ms. Anupama Chaturvedi, Advocate	S.B. Civil Second Appeal No. 264/2018 Smt. Amita Saraswat Vs. Anil Bhardwaj and Ors. Connected with S.B. Civil Second Appeal No. 265/2018	Rajeev Surana	Hemant Sharm
	-	PIM Application No. 64/2019 M/s Sudhir Dutt Sharma Vs. The Secretary, Rajasthan Housing Board & Anr.	Devidutt Sharma	-
	_	PIM Application No. 45/2019 Federation of Rajasthan Handicraft Exporters Vs. कार्यालय आयुक्त उद्योग एवं शासन सचिव एवं अन्य – For Appearance ed to get such matters referred to Mediation	Prateek Kasliwal	<del>-</del>

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes – divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

Bý Order

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Special Secretary (Mediation & Arbitration) Rajasthan State Legal Services Authority

Jaipur



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## Cause List Date 06.08.2019

S. No.	Name of Mediator	Cases Title	Petitioner	Respondent
1	Hon'ble Mr. Justice (Retd.) S. K. Garg	S.B. Civil Writ Petition No. 9658/2017 Nathu Lal Meena Vs. State of Raj and Ors.	Advocate Vimal Choudhary	Advocate
2	Hon'ble Mr. Justice (Retd.) Guman Singh	D.B. Civil Misc. Appeal No 3736/2018 Navid Khan Vs. Hina Khan	M.F. Baig	Zakir hussan
3	Hon'ble Mr. Justice (Retd.) Guman Singh	S.B. Civil Misc. Appeal No. 365/2018 & 366/2018 Komal Sharma Vs. Smt. Kamlesh and ors.	Ganesh Lal Gupta	Bipin Gupta
4	Sh. Ram Avatar Sharma RHJS (Retd.)	S.B. Cr. Revision Petition No. 852/2019 Ashok Sahu Vs. Smt. Indu Sahu & Ors.	Rahul Agarwal	Vikas Sharma
,	Ms. Chandrakanta Gupta, RHJS (Retd.)	S.B. Civil Writ Petition No. 10549/2019 Mohd Aarif Vs. Abdul Sattar	A.S. Shekhawat	Ankush Sharma
	Sh. J.P. Goyal Sr. Advocate	S.B. Cr. Misc. Petition No. 2632/2019 Lattor Lal Vs. State of Rajasthan	Pramod Kumar Sharma	-
	– d Advocates are reques	PIM Application No. 44/2019 M/s. M.K. Fabricator & Erector Vs. M/s Olitia Foods Pvt. Ltd. & Anr. – For Appearance	Jayant Vaze Jaipuria	_

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By Order

Special Secretary (Mediation & Arbitration)

Rajasthan State Legal Services Authority

Jaipur